

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1066
TO BE ANSWERED ON 17.12.2018

PROMOTION OF RURAL ARTISANS

1066. SHRI B.V. NAIK:
SHRI RAVINDRA KUMAR PANDEY:
SHRI NISHIKANT DUBEY:
SHRI RAJESH PANDEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of schemes/programmes being implemented by the Government to promote the work of rural artisans in the country;
- (b) the details of the funds allocated and utilised to promote the work of rural artisans during each of the last three years, State-wise including Karnataka; and
- (c) the number of artisans benefited from the schemes during the said period, State-Wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)to(c): Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the following schemes through Khadi and Village Industries Commission (KVIC) and Coir Board for promotion of Agro-based Cottage Industries in the country:

I. Schemes being implemented by the Ministry:

- i) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) from 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc.
- ii) A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE) was launched on 18.3.2015 to promote Innovation and Rural Entrepreneurship through rural Livelihood Business Incubator (LBI), Technology Business Incubator (TBI) and Fund of Funds for start-up creation.

II. Schemes being implemented by Khadi and Village Industries Commission (KVIC):

i) Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.

ii) Market Promotion Development Assistance (MPDA) – A unified scheme by merging Market Development Assistance, Publicity, Marketing and Market Promotion. A new component of Infrastructure namely setting up of Marketing Complexes /Khadi Plazas has been added to expand the marketing network of Khadi & VI products. Under the Modified MDA (MMDA) financial assistance at 30% of the Prime Cost, is distributed amongst Producing Institutions (40%), Selling Institutions (20%) and Artisans (40%).

iii) Interest Subsidy Eligibility Certificate (ISEC) Scheme provides credit at concessional rate of interest through Banks as per the requirement of the Khadi institutions. The institutions are required to pay interest of only 4%, any interest charged by banks over 4% will be paid by the Government of India through KVIC to the banks.

iv) Workshed Scheme for Khadi Artisans was introduced in 2008-09 to provide financial assistance for construction of workshed to khadi artisans belonging to BPL category through the khadi institutions with which the khadi artisans are associated. This empowers khadi spinners and weavers to chart out a sustainable path for growth, income generation and better work environment.

v) Strengthening infrastructure of weak Khadi institutions and assistance for marketing infrastructure: This scheme provides need-based support towards the Khadi sector for nursing the sick/problematic institutions elevated from “D” to “C” category as well as those whose production, sales and employment have been declining while they have potential to attain normalcy and to support creation of marketing infrastructure in other identified outlets. Under this scheme, financial assistance is provided to existing weak Khadi institutions for strengthening of their infrastructure and for renovation of selected khadi sales outlets.

vi) Khadi Reform and Development Programme (KRDP) aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. Under KRDP, restructured amount of US\$ 105 million has been negotiated with Asian Development Bank (ADB) and funds are being provided to the Government of India to be released to KVIC as 'grants-in-aid' under budgetary allocation through the Ministry of MSME. Khadi Reform Package envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit MIS.

vii) Aam Admi Bima Yojana (erstwhile JanashreeBimaYojana): KVIC in association with LIC is implementing the AABY scheme to provide insurance cover to Khadi artisans against normal and accidental death and disability. Premium is shared between KVIC (12.5%), Khadi institutions (25%), artisans (12.5%) and Govt. of India (50%), Khadi Artisans belonging to the age group of 18 to 59 years are provided insurance cover for the following:

- | | | |
|-------|---|-----------------|
| (i) | Death (natural) | : Rs. 30,000.00 |
| (ii) | Death (accidental) | : Rs. 75,000.00 |
| (iii) | Disability (permanent) | : Rs. 75,000.00 |
| (iv) | Disability (partial) | : Rs. 37,500.00 |
| (v) | Educational Benefits (Shiksha Sahayog Yojana) | : |

Two children of Khadi Artisan who are studying in standard IX to XII including Industrial Training Institutes (ITIs) are eligible for scholarship of Rs.300/- per quarter.

AABY has been converged with Pradhan Mantri Suraksha BimaYojana (PMSBY) and Pradhan Mantri Jeevan Jyoti BimaYojana (PMJJBY)w.e.f. FY 2018-19.

III. Schemes being implemented by Coir Board:

Coir Board is implementing the Coir VikasYojana to cater to the multiple developmental needs of coir industry. Interventions under the following components of the Scheme are taken up during the period from 2017-18 to 2019-20.

1. Skill Upgradation and Mahila Coir Yojana (MCY)
2. Coir Industry Technology Upgradation Scheme (CITUS)
3. Export Market Promotion (EMP)
4. Domestic Market Promotion (DMP)
5. Trade and Industry Related Functional Support Services (TIRFSS)
6. Welfare Measures (Group Personal Accident Insurance Scheme)
7. Plan Science & Technology

State-wise details of funds allocated/ Target of Margin Money and Fund utilized/ achievement of Margin Money under **PMEGP** Scheme and various schemes of **Coir Board** during the last three years is placed at **Annexure-I**.

State/UT-wise number of beneficiaries benefitted under **PMEGP, Workshed & AABY** and various schemes of **Coir Board** during the last three years is placed at **Annexure-II**.

Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No.1066 for answer on 17.12.2018

Fund Allocation/Target and fund utilized/Achievement of Margin Money under PMEGP during the last three years

(MM Rs. in lakh)

Sl. No.	State/UT	Target (Margin Money)			Achievement (Margin Money)		
		2014-15	2015-16	2016-17#	2014-15	2015-16	2016-17
1.	Jammu & Kashmir	2919.50	4006.80	3541.26	3274.63	3781.19	2621.40
2.	Himachal Pradesh	1687.45	1721.57	1970.11	2237.73	1767.26	2185.27
3.	Punjab	2711.49	3026.80	3504.09	3190.88	2902.97	3181.60
4.	U.T. Chandigarh	287.99	90.00	100.00	61.46	87.72	82.84
5.	Haryana	2716.36	3747.40	3371.31	3012.98	3112.09	3383.53
6.	Delhi	1061.04	257.35	300.00	189.24	254.05	182.41
7.	Rajasthan	5369.78	4188.14	5500.99	5249.62	4384.07	4641.60
8.	Uttarakhand	1882.35	1909.93	2140.93	2153.32	1740.86	2122.33
9.	Uttar Pradesh	13339.41	17535.32	12981.52	16937.53	14456.87	14271.05
10.	Chhattisgarh	3474.41	4303.8	4493.3	2045.68	2829.38	4070.73
11.	Madhya Pradesh	8182.74	7729.40	8527.32	9241.70	8117.17	8346.06
12.	Sikkim	541.34	227.38	200.00	33.52	186.11	35.93
13.	Arunachal Pradesh	1793.42	200.08	500.00	1004.99	38.85	440.34
14.	Nagaland	1563.64	1255.83	1751.68	878.59	1392.81	2007.48
15.	Manipur	1403.65	2855.92	1741.70	1600.76	1213.98	2162.78
16.	Mizoram	1043.39	924.99	1253.49	807.98	1026.35	491.96
17.	Tripura	985.02	2748.26	1578.62	1333.65	945.84	3734.66
18.	Meghalaya	1184.79	1250.62	1748.1	971.14	1056.12	407.89
19.	Assam	5388.75	4969.87	5636.41	5397.01	2869.74	4910.36
20.	Bihar	8277.14	7118.59	6909.77	4111.32	6588.55	8336.51
21.	West Bengal	4396.32	4765.49	3680.3	6010.11	3400.65	6270.32
22.	Jharkhand	4547.06	3462.64	4165.73	2871.29	3559.74	2654.35
23.	Odisha	5621.47	6282	5201.65	3945.89	5736.32	6848.96
24.	A & N Islands	593.09	158.00	100.00	92.32	65.11	193.46
25.	Gujarat*	4346.72	6536.16	5398.45	6200.52	6339.73	7561.61
26.	Maharashtra**	6299.38	9718.42	6111.30	7843.81	5285.03	6001.36
27.	Goa	466.91	159.40	371.62	141.76	165.43	191.44
28.	Andhra Pradesh	2667.87	4496.85	2336.58	3492.11	2262.37	4916.08
29.	Telangana	1954.44	2094.00	2004.86	1889.35	2217.57	2561.72
30.	Karnataka	4512.99	10846.89	4941.62	6479.10	5898.01	11609.56
31.	Lakshadweep	704.68	90.00	50.00	28.61	0.00	0.00
32.	Kerala	2306.51	2731.60	2446.06	2679.28	2720.48	3350.68
33.	Tamil Nadu	4974.91	7110.80	5291.23	6733.89	5497.54	8213.92
34.	Puducherry	100.00	100.00	150.00	112.10	106.37	103.65
Total		109306.00	128620.30	110000	112253.87	102006.33	128093.84

* including Dadra & Nagar Haveli

** including Daman & Diu #RE Targets

**Funds Allocated and Utilized under various schemes of Coir Board
Mahila Coir Yojana[#] – Subsidy**

(Rs.in lakhs)

State	2015-16		2016-17		2017-18	
	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized
Andhra Pradesh	15.00	-	5.00		1.00	-
Telangana	-	-	1.00	-	-	-
Odisha	15.00	-	5.00	-	1.00	-
Kerala	30.00	11.15	11.00	2.66	1.50	3.19
Lakshadweep	5.00	-	2.00	-	1.00	-
Karnataka	15.00	-	4.00	-	-	-
Maharashtra	2.50	-	2.00	-	1.00	-
Goa	2.50	-		-	-	-
Gujarat	-	-	1.00	-	1.00	-
Tamil Nadu	25.00	-	7.00	-	-	-
Pondicherry	-	-	2.00	-	-	-
A& N Islands	5.00	-	2.00	-	1.00	-
West Bengal	5.00	2.05	3.00	-	1.00	-
NE Region	5.00	-	5.00	-	1.50	-
Total	125.00	13.20	50.00	2.66	10.00	3.19

MCY has been merged with PMEGP w.e.f. FY 2018-19

Mahila Coir Yojana[#] – Training

(Rs.in lakhs)

State	2015-16		2016-17		2017-18	
	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized
Andhra Pradesh	21.00	1.40	4.20	4.76	2.10	2.00
Telangana	-	-	2.80	-	1.75	0.66
Odisha	21.00	16.10	4.90	6.09	2.45	3.40
Kerala	36.75	42.42	16.10	16.84	6.30	7.90
Lakshadweep	8.75	6.30	2.80	2.16	1.40	0.57
Karnataka	15.75	11.90	5.60	2.04	2.80	2.72
Maharashtra	7.00	7.70	4.20	7.00	1.40	2.70
Goa	1.75	-	-	0.62	0.40	-
Gujarat	1.75	4.20	1.40	0.68	0.70	0.68
Tamil Nadu	22.75	16.98	10.85	11.62	5.60	6.60
Pondicherry	3.50	0.56	1.40	-	0.70	-
A& N Islands	8.75	-	3.50	1.36	1.80	3.00
West Bengal	8.75	7.00	3.50	7.40	1.75	1.36
NE Region	17.50	10.78	8.75	11.90	5.60	9.15
Total	175.00	125.34	70.00	72.47	34.75	40.82

MCY has been merged with PMEGP w.e.f. FY 2018-19

Value Added Products Manufacturing – Training

(Rs.in lakhs)

State	2015-16		2016-17		2017-18	
	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized
Andhra Pradesh	7.00	6.86	4.20	4.76	2.10	2.00
Telangana	-	-	3.50	-	1.75	0.68
Odisha	7.00	8.30	4.90	5.37	2.45	2.69
Kerala	54.25	29.33	15.4	12.34	6.30	6.38
Lakshadweep	8.75	3.50	3.50	4.76	1.75	1.40
Karnataka	15.75	12.60	5.60	2.04	2.80	3.40
Maharashtra	7.00	6.30	3.50	3.40	1.40	2.72
Goa	1.75	-	-	-	0.35	-
Gujarat	1.75	1.40	1.40	0.68	0.70	0.68
Tamil Nadu	24.50	17.78	12.25	9.32	5.60	7.39
Pondicherry	3.50	0.56	-	-	0.70	-
A& N Islands	8.75	4.20	3.50	5.44	1.75	3.10
West Bengal	14.00	11.20	3.50	2.72	1.75	1.36
NE Region	21.00	9.48	8.75	12.07	5.60	7.89
Total	175.00	111.51	70.00	62.90	35.00	39.69

Development of Production Infrastructure (DPI)

(Rs. in lakhs)

State	2015-16		2016-17		2017-18	
	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized
Andhra Pradesh	4.00	-	3	-	4.00	8.40
Telangana	-	-	3	-	4.00	-
Odisha	4.00	2.00	6	-	8.00	5.00
Kerala	10.00	6.73	15	-	20.00	8.98
Lakshadweep	-	-	-	-	-	-
Karnataka	4.00	-	6	-	8.00	15.73
Maharashtra	4.00	-	6	-	8.00	-
Goa	-	-	-	-	-	-
Gujarat	-	-	-	-	-	-
Tamil Nadu	18.00	86.58	30	68.02	36.00	177.00
Pondicherry	2.00	-	-	-	4.00	-
A& N Islands	-	-	-	-	-	-
West Bengal	-	-	-	-	-	-
NE Region	4.00	-	6	-	8.00	-
Total	50.00	95.31	75	68.02	100.00	215.11

Coir Udyami Yojana

(Rs. in Lakhs)

State	2015-16		2016-17		2017-18	
	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized	Fund Allocated	Fund utilized
Kerala	290.00	183.48	290.00	179.12	100.00	145.35
Lakshadweep	40.00	0.00	40.00	0.00	7.00	-
Tamil Nadu	300.00	624.14	300.00	540.31	300.00	361.46
A & N Islands	48.00	0.00	48.00	8.00	10.00	-
Karnataka	290.00	4.00	285.00	164.00	70.00	94.00
Maharashtra	45.00	0.00	45.00	14.61	25.00	14.00
Gujarat	20.00	0.00	20.00	16.00	10.00	-
Goa	29.00	0.00	29.00	0.00	7.00	-
Andhra Pradesh	195.00	215.60	200.00	228.80	80.00	32.80
Odisha	125.00	146.48	125.00	91.80	60.00	31.20
Jharkhand	9.00	0.00	9.00	0.00	8.00	-
Bihar	9.00	0.00	9.00	0.00	8.00	-
West Bengal	40.00	13.85	40.00	31.15	35.00	22.79
NE Region	160.00	5.46	160.00	10.24	80.00	-
Total	1600.00	1193.01	1600.00	1284.03	800.00	701.60

Annexure-II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No.1066 for answer on 17.12.2018

State/UT-wise Number of beneficiaries benefitted under PMEGP Scheme during the last three years

(Projects in numbers)

Sl. No.	State/UT	Beneficiaries benefitted (Projects)		
		2015-16	2016-17	2017-18
1.	Jammu & Kashmir	2207	1492	3753
2.	Himachal Pradesh	1077	941	886
3.	Punjab	966	1266	1520
4.	U.T. Chandigarh	43	47	45
5.	Haryana	1248	1377	1718
6.	Delhi	256	119	115
7.	Rajasthan	1988	1749	1577
8.	Uttarakhand	1136	1345	1613
9.	Uttar Pradesh	4365	4074	5432
10.	Chhattisgarh	1277	1598	1463
11.	Madhya Pradesh	1979	1940	1804
12.	Sikkim	110	27	37
13.	Arunachal Pradesh	35	301	209
14.	Nagaland	623	1018	930
15.	Manipur	685	1265	600
16.	Mizoram	1134	425	249
17.	Tripura	642	2297	1116
18.	Meghalaya	603	329	75
19.	Assam	3483	6028	2282
20.	Bihar	2430	3234	2307
21.	West Bengal	1873	3528	1366
22.	Jharkhand	1839	1300	1111
23.	Odisha	2876	3029	2399
24.	A & N Islands	119	195	218
25.	Gujarat*	1419	1386	1876
26.	Maharashtra**	2497	2325	3329
27.	Goa	91	90	50
28.	Andhra Pradesh	642	1357	1527
29.	Telangana	660	664	1190
30.	Karnataka	2140	3575	2115
31.	Lakshadweep	0	0	0
32.	Kerala	1369	1584	1347
33.	Tamil Nadu	2463	2941	4095
34.	Puducherry	65	66	44
	Total	44340	52912	48398

* including Dadra & Nagar Haveli ** including Daman & Diu

State/UT-wise Number of beneficiaries benefitted under **Workshed Scheme** during the last three years

Sl. No.	Name of State/UT	2015-16	2016-17(P)	2017-18(P)
1	Delhi	0	0	0
2	Jammu	0	0	0
3	Himachal Pradesh	0	20	120
4	Haryana	55	220	51
5	Chandigarh (UT)	10	20	65
6	Rajasthan	10	115	0
7	Madhya Pradesh	20	20	20
8	Chhattisgarh	236	120	0
9	Uttarakhand	25	25	0
10	Uttar Pradesh	310	1385	1300
11	Karnataka	0	115	380
12	Tamil Nadu	57	70	100
13	Telangana	0	65	80
14	Andhra Pradesh	50	200	113
15	Maharashtra	34	45	20
16	Kerala	25	280	245
17	Gujarat	50	200	0
18	Goa	0	0	0
19	West Bengal	140	100	100
20	Bihar	0	20	0
21	Jharkhand	30	50	0
22	Odhisha	25	80	80
23	Assam	193	183	170
24	Nagaland	0	0	30
25	Tripura	0	0	0
26	Manipur	0	0	0
27	Meghalaya	0	0	0
28	Sikkim	0	0	0
29	Arunachal Pradesh	0	0	0
30	Mizoram	0	0	0
Total		1270	3333	2874

State/UT-wise Number of artisans covered under Aam Admi Bima Yojana Scheme during the last three years

Sl. No.	State	2015-16	2016-17(P)	2017-18 (P)
1.	Jammu & Kashmir	2718	2718	20
2.	Himachal Pradesh	1077	1077	1099
3.	Punjab	4118	4118	0
4.	UT Chandigarh	0	0	0
5.	Haryana	29932	29932	16241
6.	Delhi	930	930	819
7.	Rajasthan	13327	13327	5675
8.	Uttarakhand	10239	10230	5295
9.	Uttar Pradesh	127767	127656	75281
10.	Chattisgarh	2339	2339	4811
11.	Madhya Pradesh	1296	1296	568
12.	Sikkim	0	0	0
13.	Arunachal Pradesh	16	16	0
14.	Nagaland	180	180	53
15.	Manipur	153	153	0
16.	Mizoram	0	0	0
17.	Tripura	0	0	0
18.	Meghalaya	29	29	0
19.	Assam	3767	3656	4961
20.	Bihar	6614	6614	307
21.	West Bengal	23517	22207	20939
22.	Jharkhand	1588	1588	428
23.	Odisha	2492	2491	2978
24.	A&N Islands	0	0	0
25.	Gujarat	10267	10167	7728
26.	Maharashtra	950	950	731
27.	Goa	0	0	0
28.	Andhra Pradesh	7786	7686	3899
29.	Telangana	1238	1234	1193
30.	Karnataka	15634	15620	14797
31.	Lakshadweep	0	0	0
32.	Kerala	9760	9764	18203
33.	Tamil Nadu	10264	10200	10182
34.	Puducherry	0	0	0
Total		287998	286178	196208

(P) Provisional

Rural artisans who have benefitted from the schemes of Coir Board

State	2015-16	2016-17	2017-18
Kerala	1312	863	464
Tamil Nadu	1483	1571	414
Karnataka	102	339	180
Andhra Pradesh	879	620	160
Odisha	325	211	179
Others	108	258	1030
Total	4209	3862	2427